

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.24/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. Diptiman Singh with Sh. Shubham Agarwal, Advs.: *For the Operational Creditor*

ORDER

Ld. Counsel representing the Operational Creditor present and seeks a short adjournment for addressing the arguments.

Let the matter be adjourned for 31st May, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd May, 2023

*Kavya Prakash Srivastava
(Stenographer)*